

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Srinagar/Jammu)

ORDER

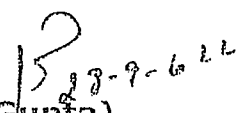
No.: 1345 of 2022/RG

Dated: 28-09-2022

In supersession of previous orders, the Director, J&K Judicial academy is hereby designated as ex-officio Member Secretary to the Hon'ble Committee on Juvenile Justice to assist the Hon'ble Committee on Juvenile Justice in the affairs, relating to implementation of Juvenile Justice Act/Rules and strengthening the Juvenile Justice System.

Further, the office of the Director, J&K Judicial Academy, is notified as Secretariat to maintain and preserve the records as well as deliberations of the Hon'ble Committee on Juvenile Justice, with Director, J&K Judicial Academy as head of the Secretariat.

By Order

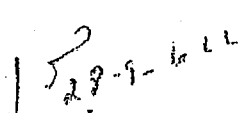

(Sanjeev Gupta)
Registrar General

No.: 34221-39/RG/GJ

Dated: 28-09-2022

Copy of above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Mr./Ms. Justice _____
.....for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
4. Director, J&K Judicial Academy, Srinagar.
5. Secretary to Government, Social Welfare Department, Srinagar.
6. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar.
7. Director, Social Welfare Department, Jammu/Srinagar.
.....for information and necessary action.
8. CPC eCourts, High Court of J&K and Ladakh, Srinagar for uploading the same on High Court Website.
9. Incharge Library, High Court of J&K and Ladakh, Jammu/Srinagar, for keeping record of the same.
10. Order File.


Registrar General